## COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY (Appellate Jurisdiction)

(Appellate Jurisdiction)

## **APPEAL NO. 95 OF 2015**

Dated: 02<sup>nd</sup> May, 2018

Present: Hon'ble Mr. Justice N. K. Patil, Judicial Member

Hon'ble Mr. S. D. Dubey, Technical Member

In the matter of:

NTPC Ltd. .... Appellant(s)

Versus

Uttar Pradesh Power Corporation Ltd. & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. M. G. Ramachandran

Ms. Poorva Saigal Mr. Sbhubham Arya

Counsel for the Respondent(s) : Mr. Pradeep Misra

Mr. Manoj Kumar Sharma for R-1 to 4 & 9

Mr. R. B. Sharma for R-6

Mr. Sethu Ramalingam for R-14

## **ORDER**

List this matter for hearing on <u>03.05.2018 (On Top)</u>, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member

(Justice N. K. Patil) Judicial Member

js/vt